

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2760  
ANSWERED ON:17.08.2011  
BORING PUMPSET SCAM IN BIHAR  
Yadav Shri Hukamdeo Narayan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether action has been taken against bank officials for fraudulent sanction and disbursement of pump sets in Bihar;
- (b) if so, the number of such officials and the nature of action taken against them;
- (c) the number of suppliers against whom the CBI has filed chargesheets;
- (d) whether some of the culprits in the case has been released;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the present status of the case/investigation?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a) to (f): The matter related to boring pump scam in Bihar is not being investigated by CBI at present.

CBI had taken up investigation into fraudulent sanction and disbursement of pumping sets in Bihar State in the year 1981-82. A total number of 16 cases were registered in CBI, Patna, during the year 1981-1982. On completion of investigation, charge-sheets were filed in the court in 15 cases and RDA was recommended in one case. Out of 15 charge sheets filed, 10 cases have ended in conviction of the accused after trial and 5 cases are pending under trial. The details of these 16 cases are given in "Annexure".

A public interest litigation, PIL No. 14274/2006, was filed in the year 2006 by one Shri Ram Chander Singh of Darbhanga in Hon'ble Patna High Court requesting direction to CBI to hold investigation into the matter of purchase of pumping sets and boring by Government of Bihar. But, the investigation was not entrusted to CBI. The PIL was disposed by Hon'ble High Court by issuing directions to the petitioner to file representation before Secretary, Rural Development Department, Government of Bihar in the matter. Thus, the CBI is at present not investigating any case on the subject.